

Copy sent
2/12



THE HIGH COURT OF KERALA **0068519**

Kochi - 682 031
Dated - 26.07.2017

PROCEEDINGS

Judiciary - Transfer and postings of Sub Judge/Chief Judicial Magistrates in the Subordinate Judiciary - Orders issued.

Read : G.O.(Ms) No.140/2017 / Home dated 29.06.2017

ORDER NO. B1- 105038/2016

Consequent to the vacancies that arose owing to the compliance of the Government order read above by which 10 Sub Judges/Chief Judicial Magistrates were appointed as District and Sessions Judges in the Kerala State Higher Judicial Service by Transfer, the following transfer and postings of the officers are issued.

The officers in Column II are posted as shown against their names in column III. They will hand over their charge to the officers in column No.IV and take charge in their respective stations from the officers shown in column V.

I Sl. No	II Name and Designation	III Post	IV Charge to be handed over to	V Charge to be taken from
1	Shri Seshadrinathan N. Prl.Sub Judge, Ernakulam	Chief Judicial Magistrate, Ernakulam	Shri Sudeep S. (Sl.No.14)	Addl.Chief Judicial Magistrate (E.O), Ernakulam
2	Shri.Baiju R.L. Secretary, DLSA, Kozhikode	Chief Judicial Magistrate, Thalassery.	On relief from the post	Addl.Chief Judicial Magistrate , Thalassery
3	Shri.Mohandas P.K. Sub Judge, Alappuzha	Chief Judicial Magistrate, Alappuzha	Sub Judge, Cherthala	Judicial Magistrate of First Class-I, Alappuzha
4	Shri Prabhakaran K.N. Prl.Sub Judge, N.Paravur	Chief Judicial Magistrate, Thiruvananthapuram	Smt.Bharati S (Sl.No.10)	Addl.Chief Judicial Magistrate, Thiruvananthapuram
5	Shri Prabhathu Kumar B. Sub Judge, Attingal	Chief Judicial Magistrate, Kozhikode	Addl.Sub Judge-I, Thiruvananthapuram (He will hand over the additional charge of Sub Judge, Neyyattinkara to Shri.Muhammed Raees.M (Sl.No13)	Judicial Magistrate of First Class-I, Kozhikode.
6	Shri Abdul Jaleel A. Sub Judge, Kottarakkara	Chief Judicial Magistrate, Pathanamthitta.	Sub Judge, Punalur	Shri A.F. Varghese (Sl.No.9)
7	Shri Hari R. Chandran Sub Judge, Nedumangad	Chief Judicial Magistrate Manjeri	Prl.Sub Judge, Thiruvananthapuram	Judicial Magistrate of First Class-I, Manjeri.



8	Shri Madhusoodanan C.K Sub Judge, Thiruvalla	Chief Judicial Magistrate, Kasaragod.	Sub Judge, Pathanamthitta	Judicial Magistrate of First Class, Kasaragod.
9	Shri.A.F. Varghese Chief Judicial Magistrate, Pathanamthitta	Chief Judicial Magistrate, Palakkad	Shri Abdul Jaleel A (Sl.No.6)	Judicial Magistrate of First Class-I,Palakkad.
10	Smt.Bharati S. Addl.Sub Judge, N Paravur	Prl.Sub Judge, N.Paravur	The officer will hold the full additional charge of Addl.Sub Judge,N Paravur until further orders.	Shri Prabhkaran K.N (Sl.No.4)
11	Shri.K.P. Pradeep. Sub Judge,Manjeri	Sub Judge,Thiruvalla	Sub Judge,Tirur	Sub Judge, Pathanamthitta
12	Shri.Anil Kumar S.K. Addl.CJM, Thalassery.	Sub Judge, Alapuzha	Judicial Magistrate of First Class,Thalassery	Sub Judge, Cherthala
13	Shri.Muhammed Raees.M Addl.Sub Judge, Thalassery	Sub Judge, Neyyattinkara	Sub Judge,Kannur	Addl.Sub Judge-I, Thiruvananthapuram
14	Shri.Sudeep S. Addl.Sub Judge-I, Ernakulam	Prl.Sub Judge, Ernakulam	Addl.Sub Judge-II, Ernakulam	Shri Seshadrinathan N (Sl.No.1)

The Officers at Sl.No. 1 to 9 are eligible for Special Pay for extra administrative work at the rate of Rs.2500/-per month.

The Officers at Sl.No. 10-14 are eligible for Special Pay for extra administrative work at the rate of Rs.1875/-per month.

The Officers at Sl.No. 2,4,5,6,7 and 8 are eligible for Transfer Grant and joining time.

If a relieving officer / relieved officer happens to be absent on the date of his taking charge / handing over charge, the respective officer may take / hand over charge from the officer who has been placed in full additional charge of the relieving / relieved officer on the day of absence.

(By Order),



K.Babu
Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram.
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl.Chief Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy, Athani, Aluva.
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
The District Judges and Chief Judicial Magistrates of the 14 Districts.
The Officers and Courts concerned.
The Private Secretary to the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The A5, B2(A), B3(A), B3(B), B4(A), B5(A), C1, D2, E1 & I1 seats, e-Courts Cell & the Computer Cell, High Court.
The Administrative Records Section, High Court (2 copies)
The Kerala Judicial Academy, Athani, Aluva.

Copy submitted to :

The Honourable Judges.